

(c) if so, the progress made so far in this direction ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Proposal of MARR system for rural communication in Palghat District was studied and not pursued in view of the Telecom. facilities available in almost all the inhabited hexagonal clusters of villages.

(b) No, Sir.

(c) Does not arise.

Decontrol on Sale/Purchase of Two Wheeler Scooters

6567. DR. G. S. RAJHANS : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government propose to decontrol the sale/purchase of two-wheeler scooters in view of large scale production of the various types and brand names of scooters at present; and

(b) if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). No, Sir. The time is not yet opportune as demand is still in excess of production and availability.

Change in Law to Increase Jurisdiction of Civil Courts

6568. DR. G. S. RAJHANS : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the jurisdiction of Civil Courts are the same as it was 25-30 years back;

(b) whether Government are considering any change in the law to increase the jurisdiction of the Civil Courts to ease the problems of the people; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARADWAJ) : (a) to (c). The Civil Courts Act which are in force in different States provide for pecuniary jurisdiction of different classes of Civil Courts. Exact information will have to be collected from the States and laid before the House immediate thereafter.

L. P. G. Agencies in Kerala

6569. SHRI P. A. ANTONY : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is proposed to start any new L. P. G. agencies in Kerala during the current financial year; and

(b) if so, locations thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) The names of the locations in Kerala which have been tentatively included in the Oil Industry's Marketing Plan for 1985-86 for opening new L.P. G. distributorships are given in the attached statement. The time by which these distributorships will be commissioned cannot be indicated at this stage.

Statement

Sl. No.	Name of the location
1	2
1.	Porambra
2.	Thamarassery
3.	Payyeli
4.	Mannarghat
5.	Parappanangadi
6.	Pampady
7.	Aranmula
8.	Erumeli
9.	Mattanur
10.	Kattakada

1	2
11.	Trichur
12.	Foroke
13.	Kilikolloor
14.	Thirurangadi
15.	Kunnamangalam
16.	Palghat/Pudusseri
17.	Kollengode
18.	Nilambur
19.	Aroor
20.	Chathannoor
21.	Puthupally
22.	Trivandrum (two locations)
23.	Wadakkancherry
24.	Nemon
25.	Konni
26.	Karakulam
27.	Mallapally
28.	Soorned North
29.	Cochin (3 locations)
30.	Parassala
31.	Anchal
32.	Mananthavady
33.	Manalur
34.	Mannar
35.	Chirayinkil
36.	Quilon
37.	Thiruvella
38.	Balrampapuram
39.	Perinthalmanna
40.	Peermade
41.	Kalpetta
42.	Alleppy (2 locations)
43.	Thedupuzha
44.	Idukki
45.	Munnar
46.	Ponnani
47.	Calicut
48.	Taliparamba
49.	Kodiyori

Opening of Regional Oil and Natural Gas Commission Office at Narsapur

6570. SHRI VIJAYA KUMAR RAJU : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that Government have decided to open a Regional Office of Oil and Natural Gas Commission at Rajahmundry in Andhra Pradesh;

(b) whether before deciding Rajahmundry, Government had considered opening of regional Oil and Natural Gas Commission Office at Narsapur or Bhimavaram;

(c) the reasons for the final decision; and

(d) whether Government are considering to revert to the earlier proposal to open Regional Office of Oil and Natural Gas Commission at Narsapur or Bhimavaram (Andhra Pradesh) ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The ONGC proposes to upgrade their Project Office at Rajahmundry as a forward base which will have control over both onshore and offshore operations in Krishna-Godavari Basin.

(b) The ONGC are free to decide upon feasible locations for setting up offices for their operations. The Commission had considered Narsapur/Bhimavaram as possible alternatives.

(c) Rajahmundry has better infrastructure, is easily accessible by Rail and Road, and is also connected directly with Visakhapatnam; it is also connected by air.

(d) Does not arise in view of (b) above.

Exports of Defence Products

6571. SHRI DIGVIJAY SINH : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any scope of increasing the exports of defence products;

(b) if so, the action being taken in that direction; and